

Name of the Corporate Debtor: PARENTERAL DRUGS (INDIA) LIMITED; Date of Commencement of CIRP: 09-02-2023; List of Creditors as on: 06-05-2024; Name of IP: Mr. Prawincharan Pratulcharan Dwary; Process Number: 1; Last 5 digit of registration number: 10937

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11730887802	1	11722409473	98.24	0	8478329	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	448	17545622	448	17537203	0.15	0	8419	0	Annexure 5
6	Operational creditors (Employees)	185	163786929	150	78597648	0.66	0	23929613	61259671	Annexure 6
7	Operational creditors (Government Dues)	3	189760902	2	106687238	0.89	0	33508909	49564755	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	12	67981039	5	7490335	0.06	0	56305000	4185704	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		649	12169962294	606	11932721897	100.00	0	122230270	115010130	